

08.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

CLICK HERE TO JOIN V.C.

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc6>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

CM APPL. 20479/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) 11367/2021 already listed at
item No. 73.

HIGH COURT OF DELHI
07.04.2025.

REGISTRAR (LISTING)

08.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE
ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF
COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
73	BAIL APPLN.-1281/2025 CRL.M.A. 9971/2025 CRL.M.A. 9972/2025	NEH SRIVASTAVA V/s STATE GOVT OF NCT OF DELHI THROUGH STATION HOUSE OFFICER PS ECONOMIC OFFENCES WING MANDIR MARG NEW DELHI	PIYUSH PATHAK	
		OTHER DETAILS OF ADVOCATES: PIYUSH (ADVPATHAK5517@GMAIL.COM)(7999897509)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-92/2020) CRL.M.C. 1849/2020 FILED BY CENTRAL SECRETARIAT SERVICES OFFICERS SOCIETY -CSSOS (DISPOSED ON : 2023-02-21) CRL.M.C. 1635/2021 FILED BY CENTRAL SECRETARIAT SERVICES OFFICERS SOCIETY (CSSOS) (DISPOSED ON : 2023-02-21) BAIL APPLN. 3320/2023 FILED BY DR NEH SRIVASTAVA (DISPOSED ON : 2024-08-05) W.P.(CRL) 702/2025 FILED BY NEH SRIVASTAVA (DISPOSED ON : 2025-02-27) W.P.(CRL) 943/2025 FILED BY DR NEH SRIVASTAVA (DISPOSED ON : 2025-03-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-92/2020)

HIGH COURT OF DELHI
08.04.2025.

REGISTRAR(LISTING)

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